

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 6

CP (IB) No. 136/Chd/HP/2024

IN THE MATTER OF
UCO Bank

...

Creditor

Versus

Poonam Sharma

...

Personal Guarantor

Under Section: 95, IBC 2016

Order delivered on 28.05.2024

CORAM:

**SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Ms. Chavvi Sharma, Advocate

ORDER

Heard the submissions made by the Creditor. Let the credentials of proposed RP-Mr. Kamal Aggarwal be verified by the Registry. Post this matter after week days.

Let the matter be posted to 08.07.2024.

Sd/-

Sd/-

**(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)**

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**